

F. No. J-11014/2/2020-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 8 November, 2021

**ORDER**

The President is pleased to accept the resignation of Shri **Vineet Dhandra**, Assistant Solicitor General of India for the High Court of Rajasthan, Jaipur Bench with effect from the date of this order, consequently, his name occurring in this Department's earlier Order No. J-11014/5/2020-Judicial(Part-1) dated 18.08.2021 in the table under para 1 therein at serial number 2, stands deleted. The President is also pleased to engage following two Advocates as Assistant Solicitors General of India for the High Court/Bench of High Court, as shown in the table below, for a period of three years or until further orders, whichever is earlier:

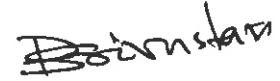
**ASSISTANT SOLICITOR GENERAL OF INDIA**

Sl. No.	Name of Advocate (Shri)	Contact details	Enrollment No.
<b>HIGH COURT OF RAJASTHAN, JAIPUR BENCH</b>			
1.	Basant Singh Chhaba	"GAU DHAMO", A-95, Jyoti Path, Behind Civil Lines Metro Station, Civil Lines, Jaipur-302006, Rajasthan Mob: 9414312712 Tel: 0141-2229688 FAX: 0141-2229689 Email: Lrbsc@yahoo.co.in	R/155/1995
<b>HIGH COURT OF MANIPUR</b>			
2.	Khomdram Samarjit Singh	Off. & Res. : Haobam Marak Irom Leikai, Imphal West, Manipur, Pin-795001 Mob: 9862009051, 8787758022 Email: k_samarjit@yahoo.com Samaritans1234@gmail.com	787/1999/BCM-362 of 2015



3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(R. K. Srivastava)  
Joint Secretary & Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. The Registrar, High Court of Rajasthan, Jaipur Bench at Jaipur.
5. The Registrar, High Court of Manipur at Imphal.
6. Both the Asst. SGIs figuring in the table under para 1 above with request to send their Bank Account details etc. to Cash (LA) Section in this Department for the purpose of payment of monthly retainership fee.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to two Asst. SGIs figuring in the table under para 1 above w.e.f. the date of this order and to stop payment of retainership fee to Shri Vineet Dhanda, ex-Asst. SGI with effect from the date of this order.
8. Shri Vineet Dhanda, Advocate with request to return all the briefs/case files pertaining to Union of India with him, if any, to concerned Incharge litigation i.e. Ld. Additional Solicitor General of India, High Court of Rajasthan.
9. The Pay & Account Office, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section'.
12. Guard File/Judicial Section with 5 spare copies.



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